

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petitions for Special Leave to Appeal (Crl.) Nos.1659-1661/2017

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

JHAGALLEY etc.etc.

Respondent(s)

Date : 24-08-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr. G.R. Pandey, Adv.
Mr. Adarsh Upadhyay, AOR

Ms. Pragati Neekhara, AOR

For Respondent(s) Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Kamlesh Kumar Maurya, Adv.
Mr. Surya Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP (Crl.) No.1659 of 2017

Learned counsel for the sole respondent seeks and is given four weeks' time to file Vakalatnama and counter affidavit.

SLP (Crl.) No.1660 of 2017

The matter has already been directed to be listed before the Hon'ble Court. However, today learned counsel for the sole respondent seeks and is given four weeks' time to file Vakalatnama and counter affidavit.

SLP (Crl.) No.1661 of 2017

Learned counsel for the petitioner is granted four weeks' time, as a last chance, to take fresh steps and to file fresh particulars in respect of sole respondent.

List the matters on 12th October, 2017.

SANJAY PARIHAR
Registrar